NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/154 & 155/CAA/2017

PETITION NUMBER

: CP/15 &16/CAA/2018

NAME OF THE TRANSFEROR

: EMERALD BULLIONS & JEWELLERS PVT LTD

NAME OF THE TRANSFEREE

: EMERALD JEWEL INDUSTRY INDIA LTD

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. MANINANNAN

AR. RAMANATHAN Com for Retition

ORDER

Counsel for petitioner present. Representative of Official Liquidator present and prayed for time to file report. Report of RD is awaited. Meanwhile, the petitioner is directed to make paper publication in the same newspaper as was done previously. Time is enlarged at request. Put up on 20.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)